

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

CONTEMPT PETITION NO.170/00111/2020

IN

ORIGINAL APPLICATION NO.170/00857/2019

DATED THIS THE 21st DAY OF JANUARY, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal,
Bangalore Bench, Bangalore.)

HON'BLE SHRI RAKESH KUMAR GUPTA MEMBER (A)

(On video conference from Central Administrative Tribunal,
Bangalore Bench at Bangalore)

Suresh, S.S.,
S/o Siddappa Shetty,
Aged about 33 years,
GDS BPM/MD/MC (Under POD),
Venkatipete BO Account with
Bikkodu SO,
R/a Chokanahalli Village,
Bikkodu Post-573 215,
Hassan District.petitioner

(By Advocate Shri BS.Venkatesh Kumar through video conference)

vs.

1. Shri Pradipta Kumar Bisoi,
Secretary to Government.
Department of Posts.
Ministry of Communications
& Information Technology,
Dak Bhavan, Parliament Street.
New Delhi-110 001.

2. Smt. Sharada Sampath,
Chief Postmaster General.
Karnataka Circle, Palace Road.
Bangalore-560 001.

3. Shri Narayan,
Supdt. of Post Offices,

Hassan Division,
Hassan-573 201.

4. Shri Gaurav,
Inspector of Posts,
Sakleshpur Sub-Division.
Sakleshpura-573 134.
Hassan District.

...Respondents

(By Shri N.Amaresh, Sr. Panel Counsel through video conference)

O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

Shri N.Amaresh, learned Counsel representing the respondents, at the very outset submitted that the order dated 13.11.2019 passed by this Tribunal in Original Application No.170/857/2019 has already been complied with by the respondents.

2. The fact as stated by Shri N.Amaresh has not been disputed by Shri BS.Venkatesh Kumar, learned Counsel representing the petitioner.
3. In view of the above, nothing survives in the present Contempt Petition and the same is disposed of having been rendered infructuous.
4. Rule of the Court is discharged

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

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